©
കേരള സർക്കാർ
Government of Kerala
2020

Regn.No. KERBIL/2012/45073
dated 05-09-2012 with RNI
Reg No.Kl/TV(N)/634/2018-20

കേരള ഗസറ്റ്
KERALA GAZETTE
അസാധാരണം
EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	**തിരുവനന്തപുരം, വെള്ളി** Thiruvananthapuram, Friday	**2020 ജൂലൈ 03** 03rd July 2020 **1195 മിഥുനം 19** 19th Mithunam 1195 **1942 ആഷാഢം 12** 12th Ashadha 1942	**നമ്പർ** No.	**1658**

കേരള സർക്കാർ

നിയമ (നിയമ നിർമ്മാണ-സി) വകുപ്പ്

വിജ്ഞാപനം

നമ്പർ 9559/ലെഗ്.സി2/2020/നിയമം.

തിരുവനന്തപുരം, 2020 ജൂലൈ 3
1195 മിഥുനം 19
1942 ആഷാഢം 12.

2020 ജൂലൈ 3-ാം തീയതി കേരള ഗവർണ്ണർ വിളംബരപ്പെടുത്തിയ താഴെ പറയുന്ന ഓർഡിനൻസ് പൊതുജനങ്ങളുടെ അറിവിലേക്കായി ഇതിനാൽ പ്രസിദ്ധപ്പെടുത്തുന്നു.

ഗവർണ്ണറുടെ ഉത്തരവിൻപ്രകാരം,

അരവിന്ദ ബാബു പി. കെ.,
നിയമ സെക്രട്ടറി.

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

2020-ലെ 37-ാം നമ്പർ ഓർഡിനൻസ്

2020-ലെ കേരള ഈറ്റ, കാട്ടുവള്ളി, തഴ തൊഴിലാളി ക്ഷേമനിധി (ഭേദഗതി) ഓർഡിനൻസ്

ഭാരത റിപ്പബ്ലിക്കിന്റെ എഴുപത്തിയൊന്നാം സംവത്സരത്തിൽ കേരള ഗവർണ്ണർ വിളംബരപ്പെടുത്തിയത്.

1998-ലെ കേരള ഈറ്റ, കാട്ടുവള്ളി, തഴ തൊഴിലാളി ക്ഷേമനിധി ആക്റ്റ് ഭേദഗതി ചെയ്യുന്നതിനുള്ള

ഒരു

ഓർഡിനൻസ്

പീഠിക.—1998-ലെ കേരള ഈറ്റ, കാട്ടുവള്ളി, തഴ തൊഴിലാളി ക്ഷേമനിധി ആക്റ്റ് (1998-ലെ 17) ഇതിനുശേഷം കാണുന്ന ആവശ്യങ്ങൾക്കായി ഭേദഗതി ചെയ്യുന്നത് യുക്തമായിരിക്കുകയാലും;

കേരള സംസ്ഥാന നിയമസഭ സമ്മേളനത്തിലല്ലാത്തതിനാലും താൻ സത്വര നടപടിയെടുക്കേണ്ടത് ആവശ്യമാകുന്ന സാഹചര്യങ്ങൾ നിലവിലുണ്ടെന്ന് കേരള ഗവർണ്ണർക്ക് ബോദ്ധ്യമായിരിക്കുന്നതിനാലും;

ഇപ്പോൾ, അതിനാൽ, ഭാരതത്തിന്റെ ഭരണഘടനയുടെ 213-ാം അനുച്ഛേദം (1)-ാം ഖണ്ഡപ്രകാരം നൽകപ്പെട്ട അധികാരങ്ങൾ വിനിയോഗിച്ച് കേരള ഗവർണ്ണർ താഴെപ്പറയുന്ന ഓർഡിനൻസ് വിളംബരപ്പെടുത്തുന്നു:—

1. ചുരുക്കപ്പേരും പ്രാരംഭവും.—(1) ഈ ഓർഡിനൻസിന് 2020-ലെ കേരള ഈറ്റ, കാട്ടുവള്ളി, തഴ തൊഴിലാളി ക്ഷേമനിധി (ഭേദഗതി) ഓർഡിനൻസ് എന്ന് പേര് പറയാം.

(2) ഇത് ഉടൻ പ്രാബല്യത്തിൽ വരുന്നതാണ്.

2. 1998-ലെ 17-ാം ആക്റ്റ് താൽക്കാലികമായി ഭേദഗതി ചെയ്യപ്പെടേണ്ടതാണ്.—ഈ ഓർഡിനൻസ് നിലവിലിരിക്കുന്ന കാലത്ത് 1998-ലെ കേരള ഈറ്റ, കാട്ടുവള്ളി, തഴ തൊഴിലാളി ക്ഷേമനിധി ആക്റ്റിന് (1998-ലെ 17) (ഇതിനുശേഷം പ്രധാന ആക്റ്റ് എന്നാണ്

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

പരാമർശിക്കപ്പെടുക) 3-ാം വകുപ്പിൽ പരാമർശിച്ചിരിക്കുന്ന ഭേദഗതികൾക്ക് വിധേയമായി പ്രാബല്യമുണ്ടായിരിക്കുന്നതാണ്.

3. 4-ാം വകുപ്പിനുള്ള ഭേദഗതി.—പ്രധാന ആക്റ്റിലെ 4-ാം വകുപ്പിൽ,—

(1) (1)-ാം ഉപവകുപ്പിൽ ''പ്രതിമാസം ഏഴ് രൂപാ വീതം'' എന്ന വാക്കുകൾക്ക് പകരം ''പ്രതിമാസം പതിനഞ്ച് രൂപാ വീതം'' എന്ന വാക്കുകൾ ചേർക്കേണ്ടതാണ്;

(2) (2)-ാം ഉപവകുപ്പിൽ ''ഓരോ മാസവും ഏഴ് രൂപ'' എന്ന വാക്കുകൾക്ക് പകരം ''ഓരോ മാസവും പതിനഞ്ച് രൂപ'' എന്ന വാക്കുകൾ ചേർക്കേണ്ടതാണ്;

(3) (3)-ാം ഉപവകുപ്പിൽ ''ഓരോ മാസവും ഏഴ് രൂപ വീതം'' എന്ന വാക്കുകൾക്ക് പകരം ''ഓരോ മാസവും പതിനഞ്ച് രൂപ വീതം'' എന്ന വാക്കുകൾ ചേർക്കേണ്ടതാണ്;

(4) (4)-ാം ഉപവകുപ്പിൽ ''അംശദായത്തിന് തുല്യമായ ഒരു തുക'' എന്ന വാക്കുകൾക്ക് പകരം ''അംശദായത്തിന്റെ എഴുപത്തിയഞ്ച് ശതമാനത്തിന് തുല്യമായ തുക'' എന്ന വാക്കുകൾ ചേർക്കേണ്ടതാണ്.

ആരിഫ് മുഹമ്മദ് ഖാൻ,
ഗവർണ്ണർ.

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

GOVERNMENT OF KERALA

Law (Legislation-C) Department

NOTIFICATION

No. 9559/Leg. C2/2020/Law.

Dated, Thiruvananthapuram, 3rd July, 2020
19th Mithunam,1195
12th Ashadha, 1942.

In pursuance of clause (3) of Article 348 of the Constitution of India, the Governor of Kerala is pleased to authorise the publication in the Gazette of the following translation in English language of the Kerala Bamboo, Kattuvalli and Pandanus Leaf Workers' Welfare Fund (Amendment) Ordinance, 2020 (37 of 2020).

By order of the Governor,

ARAVINTHA BABU P. K.,
Law Secretary.

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

[Translation in English of "2020-ലെ കേരള ഈറ്റ, കാട്ടുവള്ളി, തഴ തൊഴിലാളി ക്ഷേമനിധി (ഭേദഗതി) ഓർഡിനൻസ്" published under the authority of the Governor.]

ORDINANCE No. 37 OF 2020

THE KERALA BAMBOO, KATTUVALLI AND PANDANUS LEAF WORKERS' WELFARE FUND (AMENDMENT) ORDINANCE, 2020

Promulgated by the Governor of Kerala in the Seventy-first Year of the Republic of India.

AN

ORDINANCE

to amend the Kerala Bamboo, Kattuvalli and Pandanus Leaf Workers' Welfare Fund Act, 1998.

Preamble.—WHEREAS, it is expedient to amend the Kerala Bamboo, Kattuvalli and Pandanus Leaf Workers' Welfare Fund Act, 1998 (17 of 1998) for the purposes hereinafter appearing;

AND WHEREAS, the Legislative Assembly of the State of Kerala is not in session, and the Governor of Kerala is satisfied that circumstances exist which render it necessary for him to take immediate action;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Kerala is pleased to promulgate the following Ordinance:—

1. *Short title and commencement.*—(1) This Ordinance may be called the Kerala Bamboo, Kattuvalli and Pandanus Leaf Workers' Welfare Fund (Amendment) Ordinance, 2020.

(2) It shall come into force at once.

2. *Act 17 of 1998 to be temporarily amended.*—During the period of operation of this Ordinance, the Kerala Bamboo, Kattuvalli and Pandanus Leaf Workers' Welfare Fund Act,

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

1998 (17 of 1998) (hereinafter referred to as the principal Act) shall have effect subject to the amendments specified in section 3.

3. *Amendment of section 4*.—In the principal Act, in section 4,—

(1) in sub-section (1), for the words "seven rupees each per month", the words "fifteen rupees each per month" shall be substituted;

(2) in sub-section (2), for the words "seven rupees per month", the words "fifteen rupees per month" shall be substituted;

(3) in sub-section (3), for the words "seven rupees each per month", the words "fifteen rupees each per month" shall be substituted;

(4) in sub-section (4), for the words "an amount equal to the amount contributed", the words "an amount equal to the seventy five percentage of the amount contributed" shall be substituted.

ARIF MOHAMMED KHAN,
GOVERNOR.

PUBLISHED BY THE SUPERINTENDENT OF GOVERNMENT PRESSES
AT THE GOVERNMENT CENTRAL PRESS, THIRUVANANTHAPURAM, 2020

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

Digitally signed by Salim A
Date:2020.07.03 08:28:00 +05:30